

**HIGH COURT OF JAMMU AND KASHMIR
AT SRINAGAR**

WP (Cr1) No. 53/2020

Ali Mohammad Charloo @
Sagar

.... Petitioner/Applicant(s)

Through:- Mr. Shuja Ul Haq, Advocate
(through video conference)

V/s

Union Territory of J&K and
others

.....Respondent/Non-applicant(s)

Through:- Mr. B. A Dar, Sr. AAG
(through video conference)

Coram : **HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE**

ORDER

Heard.

Reserved for orders.

**(Sindhu Sharma)
Judge**

SRINAGAR

10.06.2020

SUNIL-II